

Prl. District Court, West Godavari,
Eluru, Dated 02.07.2020.

C I R C U L A R

Sub:- COVID-19 – Alarming rise in COVID-19 cases in West Godavari District – Hon'ble High Court of Andhra Pradesh directed all the Unit Heads to take immediate steps for conducting COVID-19 tests – Necessary instructions issued to the Presiding Officers working in the Unit – Regarding.

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It is to inform that as per directions of the Hon'ble High Court, the I Addl. District Judge, West Godavari, Eluru, who was the Full Additional Charge of the post of Principal District Judge, West Godavari, Eluru, requested all the Judicial Officers working in Moffussil Courts in West Godavari District on 29.06.2020 through 'Whatsapp' to take immediate steps, for conducting COVID-19 tests, to the Officers, their family members and staff members, in consultation with concerned Superintendents of Government Hospitals and inform the same to the District Court. But, so far, no information has been received from any of the Court.

Hence, all the Judicial Officers, working in Moffussil Courts, are requested to bestow their personal attention and to see that COVID-19 tests are conducted, to all the Officers, their family members and staff members and submit information to the District Court, **immediately.**


PRL. DISTRICT JUDGE, 2/7
W.G., ELURU

To

All the Judicial Officers working In the Unit of West Godavari.

Copy to:

The Senior Superintendents, Accounts Section and Central Nazareth, Prl. District Court, West Godavari, Eluru.

PROCEEDINGS OF THE PRL. DISTRICT JUDGE: WEST GODAVARI : ELURU

Present :- **E.Bhima Rao,**
Prl. District Judge.

Sub:-Alarming rise in COVID-19 cases - Functioning of Subordinate Courts and Tribunal under the control of Andhra Pradesh High Court from 02.07.2020 to 13.07.2020 - Revised instructions for judicial and administrative work - Nomination of Chief Administrative Officer, Principal District Court, West Godavari, Eluru as Nodal Officer - Orders - Issued.

Read:- Hon'ble High Court's Notification in ROC.No.192/SO/2020, dated 01.07.2020.

ORDER :: DATED :: 02.07.2020.

In pursuance of the instructions of the Hon'ble High Court, under read above, the Principal District and Sessions Judge, West Godavari, Eluru, is pleased to pass the following Order:

Sri N.Lakshmana Teerdha, Chief Administrative Officer, Principal District Court, West Godavari, Eluru, is hereby nominated as **Nodal Officer**, to attend all the queries of the Advocates/party-in-person, regarding e-filing, video conferencing of the cases etc.,

The email id and contract number of the Nodal Officer is given below:

Email ID: nlteerdha@gmail.com

Contact No.: 9849041191


PRL. DISTRICT JUDGE, 47
W.G., ELURU.

To

All the Judicial Officers in the District.

The Incharge System Officer, Principal District Court, Eluru, with a direction to upload the proceedings in the official website of District Court and also send emails to all the Courts.

Copies to:

The President, Bar Association, Eluru, with a request to communicate the same to all the members of their respective Bar Associations in the District.

The Senior Superintendents, Accounts Section, Central Nazareth and the Superintendent, Copyist Section, P.Tr., and Bench Clerks Section, District Court, West Godavari, Eluru.